

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date : 20.02.2024

**Misc. Application No. 1700 of 2023
And
Appeal No. 126 of 2024**

Siddharth Shrivastava

..... Appellant

Versus

Securities and Exchange Board of India

... Respondent

Mr. Abhishek Mishra, CS for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav, Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent.

ORDER :-

1. List for admission on April 24, 2024.

20.02.2024
PTM

Ms. Meera Swarup
Technical Member